

The High Court of Kerala

Kochi- 682 031
Dated- 11.9.2017

Proceedings

High Court establishment- appointment to the post of Registrar(Finance), High Court - orders issued.

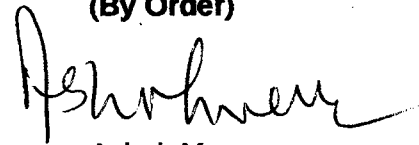
- Read: 1. GO(Ms).No.143/17/Home dated 03.07.2017.
2. G.O.(P)No.180/16/Home dated 20.6.2016.
3. High Court Notification of even number dated 18.7.2017.
4. Rule 21 of the Kerala High Court Service Rules, 2007.

Order No.A1-111314/2016/A5

As per the Government Order read (1) above, Government have accorded sanction for the creation of a post of Registrar (Finance) in the High Court in the scale of pay of Rs.89000-120000, by conversion of one of the existing posts of Joint Registrar in the High Court.

Sri.Mathews K.Nelluvely, Joint Registrar, High Court in the scale of pay of Rs.85000-117600 is promoted and appointed as Registrar(Finance), High Court in the scale of pay of Rs.89000-120000 on temporary basis as per the rule read (4) above in the newly created post of Registrar (Finance), High Court. Sri.Mathews K.Nelluvely will assume charge as Registrar (Finance), High Court, forthwith. He shall be eligible for compensatory allowance @ Rs.1000/- per month sanctioned as per the Government Order read (2) above.

(By Order)



Ashok Menon
Registrar General

To

- The Officer concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (2 copies)
The Director of Public Relations, Thiruvananthapuram(With C/L)
The Sub Treasury Officer, Ernakulam.
The Director and Additional Director, Kerala Judicial Academy, Athani
The Joint Registrars, High Court
The Deputy Registrars, High Court
The Finance Officer, High Court.
The Protocol Officer, High Court
The Public Relations Officer, High Court
The Private Secretary to the Chief Justice, High Court
The Assistant Registrars and Chief Librarian, High Court
The Court Officer to the Chief Justice, High Court

(p.t.o.)

The Additional Public Relations Officer, High Court
The Accounts Officer, High Court
The Personal Assistant to the Chief Justice, High Court
The Private Secretaries to Judges, High Court
The Security Officer, High Court
The Superintendent (Vehicles), High Court
The Confidential Assistants to the Registrars, High Court
The IT Section, High Court (**For publishing in the High Court Website**)
The Finance Wing, High Court.
The G (Accounts- I, II & III) Sections, High Court
The 'H' and 'J' Sections, High Court
All Sections, High Court.
The Kerala Judicial Academy, Athani.
The A1, A2, A3, A4 & A6 seats, High Court
The Administrative Records Section, High Court
The File/Stock File

Copy Submitted to:

The Honourable Judges